

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(s). 5274 OF 2008 (For Prel.Hearing)

RAJASTHAN STATE ROAD TPT. CORP. & ORS. Appellant (s)

VERSUS

MADU GIRI(DEAD) & ANR. Respondent(s)
(With appln(s) for substitution,c/delay,substitution of L.Rs of the
deceased respondent,permission for urging additional facts)
(For final disposal)WITH Civil Appeal NO. 952 of 2009
(With appln. for permission for urging additional facts and office report)

Date: 18/03/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s) Mr. Sushil Kumar Jain,Adv.

For Respondent(s) Mr. B.K. Pal,Adv.

Mr. V.K. Biju,Adv.
Mr. V.K. Verma,Adv.UPON hearing counsel the Court made the following
O R D E R

List tomorrow i.e. 19th March, 2013.

[Madhu Bala]
Sr.PA[Savita Sainani]
Court Master